

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1236  
ANSWERED ON:10.12.2003  
CREATION OF SEPARATE ENTITIES  
PRABODH PANDA;T.M. SELVAGANAPATHI

**Will the Minister of DISINVESTMENT be pleased to state:**

(a) whether the Government are considering a proposal to split the Indian Oil Corporation Limited (IOCL) to three separate entities; and

(b) if so, the details and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRINIVAS THIRUNAVUKKARASAR)

(a) & (b) Government is exploring different options to address the situation arising out of the judgment of the Supreme Court dated 16.9.2003 regarding HPCL and BPCL disinvestment.